

OFFICE OF THE DISTRICT JUDGE, BOUDH

NO.

Date:

REVISED AUCTION SALE NOTICE

Sealed Quotations were invited vide District Court letter No.3363 dated 24.06.2019 from intending bidder for sale of one Ambassador Car model 1999 make bearing Regd. No.OR 12-3638, so as to reach the undersigned on or before 22.07.2019. The upset price of the vehicle has been fixed to Rs.16000/-(Rupees sixteen thousand) only excluding GST charges. The date of submission of sealed tender is extended for further till 07.08.2019 4.00 P.M.. Quotations received within the stipulated date & time will be opened on 08.08.2019 at 5.00 P.M. in presence of bidders or their authorized agents, if any. The sale will be awarded in favour of the bidder who offers highest price. The undersigned will not be held responsible for submission of tender beyond the stipulated time. The other terms & conditions will be read, as mentioned in previous notice vide L.No. 3363 dt. 24.06.2019, uploaded in the District Court Website www.districts.ecourts.gov.in/boudh.

District Judge,
Boudh

Memo No. 3924 (7) /Dt. 25.7.2019

Copy forwarded to

- 1) The Collector, Boudh
- 2) The S.P., Boudh
- 3) The J.M.F.C., Kantamal, Boudh
- 4) The R.T.O., Boudh
- 5) The Tahsildar, Boudh

with request to make arrangement for affixing the copy of this auction notice in the notice board for general information.

- 6) Notice Board of District Court, Boudh
- 7) System Officer, Boudh, with a direction to upload the same in the District Court Website.

g 25/7/19
Registrar,
Civil Courts, Boudh.